GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO. 551

ANSWERED ON 06.02.2024

CHARGING STATIONS FOR ELECTRIC VEHICLES

551. SHRI SANJAY SETH:

Will the Minister of **HEAVY INDUSTRIES** भारी उद्योग मंत्री be pleased to state:

- (a) the action proposed to be taken by the Government to ensure availability of charging stations for electric vehicles on a large scale in view of the continuous rise in the number of electric vehicles in the country;
- (b) the details and the number of charging stations set up so far in the country, State-wise;
- (c) whether any charging stations have been set up in the State of Jharkhand also;
- (d) if so, the details thereof; and
- (e) the details and the number of charging stations required at present in the country?

ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a): The Ministry of Heavy Industries (MHI) has been making consistent efforts for facilitating the promotion of electric vehicles in India. The FAME-II scheme inter-alia included financial support in the form of subsidy for setting up of Public Charging Infrastructure to instill confidence among the EV users.

Further, Ministry of Power has taken several initiatives to accelerate deployment of public Electric Vehicle (EV) charging infrastructure in the country. Details of the initiatives are as follows:

- 1. Guidelines & Standards for Charging Infrastructure for Electric vehicles issued in January, 2022 which has been amended on November, 2022 and April, 2023. The broad features of the above guidelines are as below:
 - i. Enabling owners of Electric Vehicles to charge their EVs at their residence/offices using their existing electricity connections.
- ii. Prescribing Revenue sharing model for provision of land at promotional rates for public charging stations.
- iii. Providing electricity connection to Public Charging Station (PCS) within stipulated timelines.
- iv. Prescribing single part EV tariff for public charging stations and shall not exceed Average Cost of Supply (ACoS) till 31.03.2025.
- v. Specifies a ceiling of Rs 2.50 per unit and Rs 3.50 per unit of electricity used for slow AC charging of EVs at PCS during the solar and non-solar hours respectively. Additionally, a ceiling limit of Rs. 10/- per unit and Rs. 12/- per unit of electricity used for DC Fast charging of EVs at PCS during the solar and non-solar hours respectively has also been specified.

- vi. Average cost of supply (ACoS) by DISCOMs to Public Charging Stations (PCSs) during solar hours shall have a rebate of 20% and a surcharge of 20% during all other times.
- 2. Green Energy Open Access Rules, 2022 has been notified with the objective to further accelerate renewable energy adoption, ensuring access to affordable, reliable, sustainable and green energy for all.
- 3. Ministry of Power also Launched "GO ELECTRIC" Campaign in February, 2021, to create awareness on the benefits of Electric Vehicles (EV), EV Charging Infrastructure and electric cooking in India.
- **(b):** The details of charging stations commissioned under FAME India Scheme Phase-II, State-wise, as on 02.02.2024, are annexed as **ANNEXURE-I.**

As per the information received from Ministry of Power, 12,146 nos. of public EV charging stations are operational across the country, as on 02.02.2024. The details of state wise operational public EV charging stations are at **ANNEXURE-II.**

- (c) & (d): As per the information received from Ministry of Power, as on 02.02.2024, 135 nos. of public EV Charging Station are operational in the State of Jharkhand.
- (e): As per the information received from NITI Aayog, charging infrastructure requirement depends upon the composition of Electric Vehicles, Running Patterns, Terrain & Geography, Urbanisation Pattern and the Technology of EVs and Charging Equipments. Since, all these factors are still evolving, there is no global consensus on number of charging points required for a certain number of EVs. The requirement is considered dynamic and in the wide range of 1 Charging Point per 20 EVs to 1 Charging Point per 150 EVs, depending upon aforementioned factors.

ANNEXURE-I

The details of charging stations commissioned under FAME India Scheme Phase-II, State-wise, as on 02.02.2024

Sr. No.	State / Union Territory	No. of EV Charging Station
1	Delhi	21
2	Gujarat	53
3	Haryana	2
4	Karnataka	1
5	Kerala	30
6	Maharashtra	13
7	Meghalaya	1
8	Tamil Nadu	13
9	Uttar Pradesh	11
10	West Bengal	3
	Total	148

ANNEXURE-II

State wise operational public EV charging stations as on 02.02.2024

S. No.	State Name	No. of Operational PCS
1	Andaman & Nicobar	3
2	Andhra Pradesh	327
3	Arunachal Pradesh	9
4	Assam	86
5	Bihar	124
6	Chandigarh	12
7	Chhattisgarh	149
8	D&D and DNH	1
9	Delhi	1886
10	Goa	113
11	Gujarat	476
12	Haryana	377
13	Himachal Pradesh	44
14	Jammu & Kashmir	47
15	Jharkhand	135
16	Karnataka	1041
17	Kerala	852
18	Lakshadweep	1
19	Madhya Pradesh	341
20	Maharashtra	3079
21	Manipur	17
22	Meghalaya	21
23	Nagaland	6
24	Odisha	198
25	Pondicherry	23
26	Punjab	158
27	Rajasthan	500
28	Sikkim	2
29	Tamil Nadu	643
30	Telangana	481
31	Tripura	18
32	Uttar Pradesh	582
33	Uttarakhand	76
34	West Bengal	318
Total PCS		12,146
